

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH

T.A.No. **062-1175 of 2020**

Jammu, this the 16.9.2020

CORAM: HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Syed Showkat Ahmad Qalander s/o Syed Mohammad Maqbool Qalander, r/o Alamdar Colony, Lal Bazar, District Srinagar.

Applicant

(BY ADVOCATE: MRr. Arif Sikander Mir)

Versus

- 1. State of Jammu & Kashmir through Commissioner /Secretary to Govt., Forest Department, Civil Secretariat, Srinagar/Jammu.
- 2. Principal Chief Conservator of Forests, J & K Forest, Department, Srinagar/Jammu.
- 3. Chief Conservator of Forests, Kashmir, Srinagar.

.. Respondents

ORDER(Oral)

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER(J).



1. Learned counsel for the applicant states that grievance of the applicant has been redressed and the present petition may kindly be dismissed as having been rendered infructuous. Ordered accordingly.

(ANAND MATHUR)

Member (A)

(RAKESH SAGAR JAIN)
Member(J).

Place: Jammu Dated: 16.9.2020.

KKS